



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday, 18th June 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH]

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3067/2021 B/O	ANISH ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/1091/2021 in WP(C)/3067/2021	ANISH ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/3068/2021 B/O	MUSSTT NURJAHAN BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/1092/2021 in WP(C)/3068/2021	MUSSTT NURJAHAN BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ORDERS				
3	I.A.(Civil)/1094/2021 WITH LCR, B/O in WP(C)/1262/2021	AMISA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR. M A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/1262/2021	AMISA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR N RAHMAN MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/06/2021

-

- | | | | | |
|----|---------------------|------------|----|------------|
| 1) | MR. L SHARMA | 25-05-2021 | To | 25-06-2021 |
| 2) | MR. R K D CHOUDHURY | 09-06-2021 | To | 20-06-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday, 18th June 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH]

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/3069/2021 B/O	ABDUL MATIN Versus THE STATE OF ASSAM AND 20 ORS.	MR H R CHOUDHURY	GA, ASSAM
2	WP(C)/3070/2021 B/O	SMT. SABITA RAMCHIARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR B D DAS MR D KALITA B B HUSSAIN MS A BHUYAN	GA, ASSAM SC, BTC
3	WP(C)/3073/2021 B/O	SEKURA BORO Versus THE PRINCIPAL SECY.,	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, REVENUE SC, BTC
4	WP(C)/3074/2021 B/O	SEKURA BORO Versus THE PRINCIPAL SECRETARY AND 3 ORS.	MR. S A HUSSAIN MR D J HALOI	SC, BTC SC, REVENUE
<u>ORDER NO STEPS</u>				
5	WP(C)/2986/2021 FIXED	MD. IMTIAZ HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MD E AHMED MR. H A TALUKDAR	SC, HIGHER EDU SC, G U
<u>ADMISSION</u>				
6	WP(C)/2877/2021 B/O	VARSHATY DAS Versus THE UNION OF INDIA AND 7 ORS.	MR. K N CHOUDHURY MR. D J DAS S K HAZARIKA	SC, FINANCE AND TAXATION ASSTT.S.G.I. SR. GA, ASSAM SC, UPSC
<u>ORDERS</u>				
7	WP(C)/1754/2015 WITH OFFICE NOTE,	XXX XXX XXX Versus IN RE - THE GOVERNMENT OF ASSAM and 3 ANR.	MR. S S DEY (AMICUS CURIAE) SC, GHC	GA, ASSAM MR. U K NAIR (SR. SC, F.T) MR. R BORPUJARI (SC, FINANCE DEPTT.) MS. A GAYAN, CGC MR. D MAZUMDAR (ADDL GA, ASSAM) MR H K DAS, SC, GHC MR. C CHOUDHURY MR. B K CHTERI (SR. GA, ASSAM)
8	I.A.(CrI.)/261/2021 AB/1100/2021 (D/O), B/O in AB/1100/2021	GANESH CH. RAY AND 2 ORS. Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/06/2021

-

- | | | | | |
|----|---------------------|------------|----|------------|
| 1) | MR. L SHARMA | 25-05-2021 | To | 25-06-2021 |
| 2) | MR. R K D CHOUDHURY | 09-06-2021 | To | 20-06-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,18th June 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL SINGLE BENCH]

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1264/2021	DINESH KUMAR Versus THE STATE OF ASSAM	MR. P K MUNIR MR. A GAYAN	PP, ASSAM
2	Bail Appln./1272/2021	DHANANJOY RABHA AND ANR. Versus THE STATE OF ASSAM	MR. T BHARALI	PP, ASSAM
3	Bail Appln./1285/2021 B/O	KURBAN ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
<u>MOTION</u>				
4	AB/1255/2021	NARAYAN PRASAD AGARWALA Versus THE STATE OF ASSAM	MR. S C BISWAS L CHOUDHURY	PP, ASSAM
5	AB/1469/2021 FIXED	NAZIM UDDIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. N I KHAN	PP, ASSAM
6	AB/1474/2021	GUNAJIT DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
7	AB/1490/2021 FIXED	DIPU DUTTA Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
8	AB/1612/2021	GOPAL DAS AND 2 ORS Versus THE STATE OF ASSAM	MRS. B GOGOI MR. A SARMAH	PP, ASSAM
9	AB/1650/2021 B/O	RAKIBUL HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
10	Bail Appln./931/2021 WITH LCR	PRANJIT RABHA AND ANR Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
11	Bail Appln./1062/2021 FIXED	NEHAR ALEMAN Versus THE STATE OF ASSAM	MRS. B GOGOI MR. A SARMAH	PP, ASSAM

12	Bail Appln./1141/2021 FIXED	SAYAN BHATTACHARJEE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI	PP, ASSAM
13	Bail Appln./1145/2021 FIXED	MD. SHUAIB ALI Versus THE STATE OF ASSAM	MD. B ISLAM MR S HUSSAIN MR A ALAM	PP, ASSAM
14	Bail Appln./1190/2021 FIXED	SAURAV ROY @ SAURAB ROY Versus THE STATE OF ASSAM	MS. S B CHOUDHURY	PP, ASSAM
15	Bail Appln./1201/2021 FIXED	ABDUL HAFIZ CHOUDHURY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
WITH				
16	Bail Appln./1269/2021	LUKMAN HUSSAIN @ LOKMAN HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
17	Bail Appln./1205/2021 FIXED	ZAHEER HASSAN Versus THE STATE OF ASSAM	MR A HUSSAIN MS M BEGUM	PP, ASSAM
18	Bail Appln./1233/2021 FIXED	FAKRUL ISLAM @ MOHAMMAD FAKRUL @ MD FAKRUL ISLAM AND ANR. Versus STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
WITH				
19	AB/1609/2021	AMARESH KANTI ROY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
<u>BAIL HEARING</u>				
20	AB/1269/2021 FIXED	ABDUL BAREK Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
21	AB/1310/2021 FIXED	FORIZ UDDIN LASKAR AND 3 ORS Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	PP, ASSAM
22	AB/1329/2021 FIXED	TAPAN MILI Versus THE STATE OF ASSAM	MR. M KALITA MR. A PHUKAN MR. J HATIMURIA	PP, ASSAM
23	AB/1416/2021 FIXED	AHADALI Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
24	AB/1429/2021 FIXED	MANTAJ ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
25	AB/1524/2021	SANDEEP GUPTA Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI	PP, ASSAM
26	AB/1563/2021 FIXED	PRADIP ROY @ NITYA ROY AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R ISLAM MR. I U CHOWDHURY	PP, ASSAM
27	AB/1572/2021 FIXED	PRATIVA CHOUDHURY @ SRI PRATIVA DAS CHOUDHURY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR S RAHMAN MR S HOQUE	PP, ASSAM
28	AB/1645/2021 FIXED	HIFZUR RAHMAN CHOUDHURY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/06/2021

-

- | | | | | |
|----|---------------------|------------|----|------------|
| 1) | MR. L SHARMA | 25-05-2021 | To | 25-06-2021 |
| 2) | MR. R K D CHOUDHURY | 09-06-2021 | To | 20-06-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,18th June 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

**[COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
1	WP(C)/929/2017	RATUL DEKA Versus THE STATE OF ASSAM and 3 ORS.	MR. K N CHOUDHURY MR. N ALAM MR.S U AHMED MRK JAIN	MR.M K CHOUDHURYR-4 GA, ASSAM MR.U K NAIR(SC, G.H.C.) MR.M MAHANTA(R-3) MS.A CHOUDHURY (R-4) MR.M CHOUDHURY(Sr.Adv.)(R-3) MRP BHARDWAJ(R-4)
2	WP(C)/3581/2019	ARIF AHMED CHOUDHURY Versus THE ASSAM PUBLIC SERVICE COMMISSION AND 2 ORS.	MR G Z AHMED MD A A HUSSAIN	SC, APSC
3	WITH WP(C)/1374/2019	DEBAJYOTI BISWAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, HIGHER EDU SC, APSC
4	WITH WP(C)/1555/2019	UTPAL PACHANI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, HIGHER EDU SC, APSC
BAIL HEARING				
5	AB/1320/2021 FIXED	AMRIT GOGOI Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 18/06/2021

-

1)	MR. L SHARMA	25-05-2021	To	25-06-2021
2)	MR. R K D CHOUDHURY	09-06-2021	To	20-06-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,18th June 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

[CRIMINAL SINGLE BENCH]

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1265/2021	MD. SAHIDUR @ SAHIDUR RAHMAN Versus THE UNION OF INDIA	MS. A. MEDHI	SC, NCB
<u>MOTION</u>				
2	AB/1373/2021	AZGAR ALI Versus THE STATE OF ASSAM	MR M AHMED MRS R BEGUM MR. N AHMED MR R A AHMED	PP, ASSAM
3	AB/1662/2021	RAJU SAHA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>BAIL HEARING</u>				
4	AB/1197/2021	HITESH KALITA @ BHAITI KALITA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. A CHAMUAH (INFORMANT) MR. M HUSSAIN PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 18/06/2021

-

1)	MR. L SHARMA	25-05-2021	To	25-06-2021
2)	MR. R K D CHOUDHURY	09-06-2021	To	20-06-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday, 18th June 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL SINGLE BENCH]

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1217/2021	RUBUL HAZARIKA @ RUBUL ALI Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA	PP, ASSAM
2	Bail Appln./1236/2021 B/O	MD. AMIR ALI Versus THE STATE OF ASSAM	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
3	Bail Appln./1239/2021 FIXED	USMAN ALI @ OSMAN ALI Versus THE STATE OF ASSAM	MR. S A AHMED MR. M ALI MR F A AHMED	PP, ASSAM
4	Bail Appln./1246/2021 FIXED	RUBUL HAZARIKA Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	PP, ASSAM
5	Bail Appln./1262/2021	ABED ALI @ MD. ABED ALI Versus THE STATE OF ASSAM	MR M AHMED MR R A AHMED MR Z RAHMAN	PP, ASSAM
6	Bail Appln./1268/2021 FIXED	SAMBARU NATH AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MR. B HALDAR MS M DAS	PP, ASSAM
MOTION				
7	CrI.Pet./347/2021 B/O	ANDREW KRO Versus THE STATE OF ASSAM AND ANR	MR. R SARMA MS. P BARMAN	PP, ASSAM
8	AB/1268/2021	ABDUL BAREK Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
9	AB/1348/2021	JINDER PAL SINGH GREWAL Versus THE STATE OF ASSAM	MR. R PHUKAN MR. P TALUKDAR MS. N BHARALI	PP, ASSAM
10	AB/1391/2021	KHAIRUL ISLAM Versus THE STATE OF ASSAM	MR. R P HAZARIKA MR. R CHOUDHURY	PP, ASSAM
11	AB/1567/2021	KADDUS KHANDAKAR Versus THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM

12	AB/1664/2021	NAQUEEB AHMED @ NAQUEEB AHMED @ NANO Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A B T HAQUE MR. I U CHOWDHURY MR. J M SULAIMAN	PP, ASSAM
13	AB/1671/2021	AMENA BIBI Versus THE STATE OF ASSAM	MR. A R SIKDAR MR N AHMED MR. S I TALUKDAR	PP, ASSAM
14	AB/1672/2021	SOMITAN DOLEY Versus THE STATE OF ASSAM	MR. L GOGOI MRS P HAZARIKA	PP, ASSAM

BAIL HEARING (BA)

15	Bail Appln./1091/2021	MOINUL HOQUE Versus THE STATE OF ASSAM	MR M H AHMED	PP, ASSAM
16	Bail Appln./1165/2021 FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M HOQUE	PP, ASSAM
17	Bail Appln./1178/2021 FIXED	MAIDUL ISLAM @ MAHIDUL ALI Versus THE STATE OF ASSAM	MS. P HAZARIKA	PP, ASSAM
18	Bail Appln./1222/2021 FIXED	JOWEL DAS Versus STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM

BAIL HEARING

19	AB/1321/2021 FIXED	SAPIJUL RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
20	AB/1431/2021 FIXED	MAHIR UDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM

ORDERS

21	I.A.(CrI.)/221/2021 B/O in CrI.Rev.P./120/2021 WITH CrI.Rev.P./120/2021	KUMAR KUZUR @ KUMAR KUJUR Versus THE STATE OF ASSAM AND 3 ORS KUMAR KUZUR @ KUMAR KUJUR Versus THE STATE OF ASSAM AND 3 ORS	MR. R BARUAH MR. R BARUAH	PP, ASSAM PP, ASSAM
22	CrI.Pet./337/2021 FIXED	MD. SAIFUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. T K BHUYAN MR. A GAUTAM	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/06/2021

-

1)	MR. L SHARMA	25-05-2021	To	25-06-2021
2)	MR. R K D CHOUDHURY	09-06-2021	To	20-06-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday, 18th June 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CRIMINAL SINGLE BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1271/2021 B/O	NABJESH KHAN AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
2	Bail Appln./1279/2021 B/O	AKBAR ALI Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
3	Bail Appln./1280/2021	SMT. SEWALI DOLEY Versus THE STATE OF ASSAM	MR. L GOGOI MRS P HAZARIKA	PP, ASSAM
4	Bail Appln./1282/2021	RAFIUL HUSSAIN Versus THE STATE OF ASSAM	MRS J BEGUM MR D MAHANTA MR. A R KHAN	PP, ASSAM
5	Bail Appln./1283/2021 B/O	MD. ABDUL KADIR AND ANR. Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
<u>MOTION</u>				
6	AB/1571/2021	KASHEM ALI AND ANR Versus THE STATE OF ASSAM	MR. A RAHMAN MR. M A AHMED	PP, ASSAM
7	AB/1623/2021	SRI BISWAJIT BHATTACHARJYA Versus THE STATE OF ASSAM	MS M DAS	PP, ASSAM
<u>ADMISSION</u>				
8	CrI.A./116/2021 B/O	SUJIT BARHOI Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR K M BORA	PP, ASSAM
	WITH I.A.(CrI.)/255/2021 in CrI.A./116/2021	SUJIT BARHOI Versus THE STATE OF ASSAM	MR. M DUTTA MR K M BORA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
9	Bail Appln./1166/2021 WITH SCANNED COPY OF CD, FIXED	PINTU CHAUHAN Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
10	Bail Appln./1176/2021 WITH SCAN COPY OF CD, FIXED	BIBEKANANDA KONWAR Versus THE STATE OF ASSAM	MR. S K JAIN MR. C M MAHANTA	PP, ASSAM

11	Bail Appln./1226/2021 FIXED	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. J ALI	PP, ASSAM
WITH				
12	Bail Appln./1209/2021	ANUWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. J ALI	PP, ASSAM
<u>BAIL HEARING</u>				
13	AB/961/2021 B/O	SANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	PP, ASSAM
14	AB/1274/2021 FIXED	AMIRUL ISLAM @ AMIRUL ALI AND 9 ORS. Versus THE STATE OF ASSAM	MD. A H LASKAR	PP, ASSAM
15	AB/1397/2021 B/O	RAKESH KR. GOEL Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. R ALI	PP, ASSAM
16	AB/1444/2021 FIXED	HAFIZUR RAHMAN AND 3 ORS. Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM
17	AB/1458/2021 FIXED	BIPLAB CHOUDHURY AND ANR. Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
18	AB/1476/2021 FIXED	ANITA CHOUHAN Versus THE STATE OF ASSAM	MR. N DUBEY	PP, ASSAM
19	AB/1499/2021 FIXED	BICHIRAM DAIMARY Versus STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
20	AB/1537/2021 FIXED	SANJAY DAS Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	MR D CHAKRABORTY MR. P K SAHARIA MS K DAS PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 18/06/2021

-

1) MR. L SHARMA 25-05-2021 To 25-06-2021

2) MR. R K D CHOUDHURY 09-06-2021 To 20-06-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,18th June 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

[CRIMINAL SINGLE BENCH]

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./1136/2021 FIXED	ROJBUL HOQUE @ REJIBUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR M AHMED MR. A HUSSAIN	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 18/06/2021

-

1)	MR. L SHARMA	25-05-2021	To	25-06-2021
2)	MR. R K D CHOUDHURY	09-06-2021	To	20-06-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,18th June 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

[CRIMINAL SINGLE BENCH

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1296/2021	PRANJAL KAKATI AND ANR. Versus THE STATE OF ASSAM	MR P P MEDHI MR. S A CHOUDHURY	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
2	Bail Appln./1172/2021 FIXED	PAPU KAKOTI Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. A S TAPADER C M DEKA MR M AHMED	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 18/06/2021

1)	MR. L SHARMA	25-05-2021	To	25-06-2021
2)	MR. R K D CHOUDHURY	09-06-2021	To	20-06-2021